

#### **Overbridge over the level crossing at Gohana Road**

†\*118. SHRI RAJNITI PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Delhi - Jammu line is the busiest in country upon which passes a train every 20 minutes, thereby causing frequent closing of level-crossings in cities along this route and a great deal of difficulties to the people;

(b) if so, the action taken in this regard by Railways on the decade-long demand to construct overbridge over the level crossing at Gohana Road in Sonapat city (Haryana); and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) Yes, Sir. Delhi - Jammu route is one of the busy routes of Indian Railways.

(b) The work of Road Over Bridge in lieu of level crossing No. 27-B at km.43/17-19 was sanctioned on Cost Sharing basis during Works Programme of 2007-08 but the work could not progress as the State Govt. deferred the work due to site constraints.

(c) Does not arise.

#### **Use of cow urine for making ayurvedic medicine**

\*119. SHRI AMBETH RAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is aware of the fact that the Indian Veterinary Research Institute, Bareilly is collecting 'cow urine' @ Rs.5 per litre from farmers and is selling it to pharmacies @ Rs.25 per litre in order to produce ayurvedic medicines;

(b) if so, the type of such ayurvedic medicines and the details thereof; and

(c) the reasons for not taking any interest to popularize such a profitable project among the farmers all over the country?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) No, Sir. The Indian Veterinary Research Institute (IVRI) Bareilly does not have any such project.

(b) and (c) Does not arise.

#### **Government Approval for Starting New Medical Colleges**

\*120. SHRI RAJEEV SHUKLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has recently given its nod to start about 150 medical, dental, ayurveda and unani colleges;

(b) if so, the names of the colleges and their locations; and

(c) since when the request of each college was lying pending with the Government for clearance?

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†Original notice of the question was received in Hindi

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c)  
Between the period 01.06.2009 and 18.6.2009, the Central Government considered 147 cases of medical, dental, ayurveda and Unani colleges relating to grant of annual renewal of permission in existing colleges as well as permission for starting of new colleges and increase of seats in existing medical colleges. The Central Government has given permission for setting up of 3(three) dental colleges, 1(one) ayurvedic medical college and 1(one) Unani College in the country. These are as under:

- (i) Dr. D.Y. Patil Dental College & Hospital, Kolhapur, Maharashtra;
- (ii) Vaidik Dental College and Research Centre, Daman;
- (iii) Faculty of Dentistry, Jamia Millia Islamia, New Delhi;
- (iv) Yunus Fazlaini Unani Medical College, Aurangabad, Maharashtra; and
- (v) Shri Dhanvantri Ayurvedic Medical College and Research Centre, Mathura, Uttar Pradesh.

The periods when these proposals were received by the Central Government and forwarded to the respective Councils and the date of receipt of recommendations from the Councils are enclosed as Statement.

**Statement**

*Details of proposals where permission has been granted by Central Government during the period between 01.06.2009 to 18.06.2009 in respect of setting up new colleges*

S. No.	Name of college	Date of receipt of application	Date of forwarding of the application to the Councils	Date of receipt of positive recommendation from Council	Date of approval by Central Government	Remarks
1	2	3	4	5	6	7
1.	Dr. D.Y. Patil Dental College & Hospital, Kolhapur, Maharashtra	Oct. 2008	Dec.2008	4.6.2009	18.6.09	There has been no delay as per the time schedule.
2.	Vaidik Dental College and Research Centre, Daman	Oct. 2007	Dec. 2007	4.6.2009	18.6.09	DCI gave negative recommendation for the academic year 2008-09. Hence the proposal was carried forward to the year 2009-10.

1	2	3	4	5	6	7
3.	Faculty of Dentistry, Jamia Milia Islamia, New Delhi	Oct. 2007	Nov. 2008	4.6.2009	18.6.09	The proposal was incomplete therefore not forwarded to DCI during 2008-09. After receiving the requisite documents, the proposal was sent to DCI for the year 2009-10.
4.	Yunus Fazlaini Unani Medical College, Aurangabad, Maharashtra	28.4.2008	19.5.2008	5.3.2009	15.6.09	Delay was due to Code of Conduct which came into effect during Lok Sabha Elections
5.	Shri Dhanvantri Ayurvedic Medical College, and Research Centre, Mathura, Uttar Pradesh.	30.4.2008	29.5.2008	13.3.2009	16.6.09	Delay was due to Code of Conduct which came into effect during Lok Sabha Elections

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### Effect of increasing Desert, Arid and Barren land area on Agriculture

711. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the statistics of desert, arid and barren land area in the country and in Rajasthan;
- (b) whether there is increase in above land areas over the years;
- (c) if so, the reasons therefor;
- (d) the steps being taken to check degradation/desertification of land;
- (e) how far agricultural production has decreased on account of increase in above areas; and
- (f) whether any new schemes/agro-practices have been chalked out to boost agricultural production in such areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) It is estimated that the barren & uncultivable land in the country is 17.44 million ha. of which 2.43 million ha. is in Rajasthan.